

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-105/2001/2536 /A

From :- Shri Gautam Baruah,  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Aminur Rahman,  
District & Sessions Judge,  
Baksa, Mushalpur.

Dated Guwahati the 27<sup>th</sup> July, 2020

Sub: **Withdrawal of Casual leave and station leave permission.**

Ref:- Your letter No. DJ/BAK/2020/1493, dtd. 29.06.2020,

Sir,

With reference to the above, I am directed to inform you that your prayer for withdrawal of your casual leave on 29.06.2020, has been granted.

Yours faithfully,

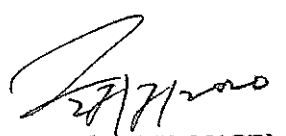
sd/-

**REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-105/2001/2537 /A, dated 27.7.2020

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

  
**REGISTRAR (VIGILANCE)**

Rohas